

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/4415/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
Shri Alok Agarwal
Member Secretary
National Legal Services Authority
12/11, Jam Nagar House
Shahjahan Road, New Delhi
Pin- 110011

Dated- Guwahati, the 20th September, 2016

Sub : Nominations for the "***National Consultation on Challenges in Mediation and the Way Forward***", scheduled to be held on ***1st October, 2016 at Kothari Auditorium, DRDO, Rajaji Marg, New Delhi.***

Ref. : Your letter No. L/20/2016/NALSA/3481, dated 16th September, 2016.

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to attend the aforesaid Consultation, organized by the National Legal Services Authority (NALSA) on 1st October, 2016 at Kothari Auditorium, DRDO, Rajaji Marg, New Delhi -

Sl. No.	Name	Designation
1.	Smt. Nino Iralu	Member Secretary, Nagaland State Legal Services Authority, Kohima
2.	Shri J.J. Denga	Member Secretary, Mizoram State Legal Services Authority, Aizawl
3.	Shri Budi Habung	Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully,


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/4416 - 4432/A dated 20.09.2016

Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
4. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun. **He / she is requested to inform the nominated participant of his / her State accordingly.**
8. Smt. Nino Iralu, Member Secretary, Nagaland State Legal Services Authority, Kohima
9. Shri J.J. Denga, Member Secretary, Mizoram State Legal Services Authority, Aizawl
10. Shri Budi Habung, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
11. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
12. The Administrative Officer, Judicial Academy, Assam.
13. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
14. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice A. K. Goswami, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
17. The Private Secretary to Hon'ble Mr. Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM